

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 741/16 in CP 272/16	TP 214/17	For filing comments	391/ 394	Citrix R&D India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Prema Hatti	ROC	
2.	C.K.Nandakumar Raghuram Adambi	Petitioner	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC is also present. ROC has filed common report in T.P No.213/17 and no original report in this case. No report from R.D so far. T.P No.213/17 is list it on 13/11/2017. This case is also list it on 13/11/2017 for offering comments if any. Meanwhile await report from ROC.


Member (T)


Member (J)